

ITEM NO.41

Court 9 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.)Nos.2588-2590/2020

(Arising out of impugned final judgment and order dated 15-05-2020 in CRLP No. 1496/2020 15-05-2020 in CRLP No. 1499/2020 15-05-2020 in CRLP No. 1500/2020 passed by the High Court Of Karnataka At Bengaluru)

AZIM HASHAM PREMJI & ANR.

Petitioner(s)

VERSUS

INDIA AWAKE FOR TRANSPARENCY & ORS.ETC.

Respondent(s)

(FOR ADMISSION and I.R. and

IA No. 55576/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 51665/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 53133/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52521/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52383/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 51663/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 52382/2020 - EXEMPTION FROM FILING O.T.

IA No. 52381/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 55575/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 51661/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 53132/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 52520/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH SLP(Cr1) No. 2661-2662/2020

(IA No. 52855/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52578/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 52853/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2599-2601/2020

(IA No. 51777/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 51776/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 2603-2605/2020

(IA No. 51805/2020 - EXEMPTION FROM FILING NOTARIZED AFFIDAVIT
IA No. 51802/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 3531/2020

(FOR ADMISSION and IA No.73795/2020-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 5849/2020

(FOR ADMISSION and I.R. and IA No.119796/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.119802/2020, IA
NO.125017/2020 AND IA NO.127256/2020-EXEMPTION FROM FILING
NOTARISED COPY OF AFFIDAVITS and IA No.119798/2020-PERMISSION TO
APPEAR AND ARGUE IN PERSON
IA NO.125016/2020 & IA NO.127253/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS)

Date : 18-12-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For parties:

- 41 Mr. Mukul Rohatgi, Sr. Adv.
Mr. Mahesh Agarwala, Adv.
Mr. Himanshu Satija, Adv.
Mr. Shaishir Divatia, Adv.
For Mr. E. C. Agrawala, AOR
- 41.2 Mr. Mohan Parasaran, Sr. Adv.
Mr. Mahesh Agarwala, Adv.
Mr. Himanshu Satija, Adv.
Mr. Shaishir Divatia, Adv.
For Mr. E. C. Agrawala, AOR
- 41.3 Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Mahesh Agarwala, Adv.
Mr. Himanshu Satija, Adv.
Mr. Shaishir Divatia, Adv.
For Mr. E. C. Agrawala, AOR
- 41.1 Mr. S. Ganesh, Sr. Adv.
Mr. Vipin Nair, AOR
Mr. P.B. Suresh, Adv.
Mr. Karthik Jayshankar, Adv.
Mr. Anshuman Bahadur, Adv.

India Awake
Transparency

Mr. R. Subramaniam, Adv,
Mr. Abhishek Singh, Adv.
Mr. Arnav Dash, Adv, .
Ms. Shruti Agarwal, AOR

Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing certified copy of the impugned judgment, exemption from filing official translation, exemption from filing notarized affidavit, permission to file additional documents and exemption from filing affidavit are allowed.

Issue notice.

Learned counsel for the respondent No.1/complainant in all matters accepts notice.

In the meantime, in all the matters there shall be stay of the proceedings before the trial Court.

SLP(Cr1) No. 5849/2020

The impugned order being in the nature of an interim order issuing notice and declining interim relief, we are not inclined to interfere with the impugned order.

The Special Leave Petition is dismissed.

Pending applications stand disposed of.

(ASHA SUNDRIYAL)
AR-CUM-PS

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR